

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10479 of 2022 - DB

(Arising out of OIO-SUR-EXCUS-000-COM-02-22-23 dated 13/04/2022 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Commissioner of C.E. & S.T.-SURAT-I

.....Appellant

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT- 395001

VERSUS

RITESHBHAI J PATEL

.....Respondent

Director Of Kohinoor Dyeing And Printing Mills Pvt Ltd,
Vijay Baug, Salabatpura
Surat, Gujarat

APPEARANCE:

Shir P Ganesan, Superintendent (AR), for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING/DECISION: 29.08.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10478 of 2022.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**